


EXCISE & SERVICE TAX APPELLATE TRIBUNAL,  
WEST CUTOMS BLOCK NO.2, R.K.PURAM,  
NEW DELHI-110066

Dated:-17/01/2018

NOTICE


All the concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 17/01/2018 stand adjourned to 24/01/2018.

By order

  
Deputy Registrar (Judicial)

CC to:r

SPS to Hon'ble President/Hon'ble Members/PA TO Registrar/  
Dy.Registrars/AssistantRegistrars/BarAssociation /SDRS/CDR/Notice  
Board/website/Guard file

  
Assistant Registrar  
(SM)